

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 02.12.2020

NOTICE

Take notice that the following matters listed on 03.12.2020 in the Court- II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt. Ltd. Vs. Sandhya Prakash Ltd & Ors. With	Simran Soni	Abhishek Anand Honey Satpal-R1 & R2 Anushree Kapdia-R3
2.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors. With	Mahesh Kumar	Abhishek Anand Honey Satpal-R1 & R2 Atul Chawla-R3
3.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. With	Anushree Kapadia	Honey Satpal-R1 & R2 Mahesh Kumar-R1 to R3 Krishnendu Datta Vinit Trehan-R4
4.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur Honey Satpal-R1 & R2 Anushree Kapdia
5.	Comp. App (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt. Ltd.	Abhirup Das Gupta	Pulkit Deora Utsav Vasudeva
6.	Contempt Case (AT) No. 28 of 2019 in Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. K.G. Somani	Naveen Kumar	Rahul Kumar-R1

7.	I.A. No. 265 of 2019 in Comp. App. (AT) (Ins) No. 412 of 2019	Agarwal Coal Corporation Pvt. Ltd. Vs. Sun Paper Mill Ltd. & Anr.	Varsha Banerjee VN Dubey	Madhusmita Bora-R1 G. Ananda Selvan-R2
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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar